

GOVERNMENT OF INDIA  
MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES

**RAJYA SABHA**  
**UNSTARRED QUESTION NO.1722**  
**TO BE ANSWERED ON 01.08.2022**

**PROTECTION AND PROMOTION MSMEs BY GOVERNMENT**

1722. DR. ASHOK KUMAR MITTAL:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- (a) whether the Micro, Small and Medium Enterprises (MSMEs) of the country are reportedly lagging behind due to availability of the products of multinational companies;
- (b) if so, the details thereof and the reaction of Government thereto; and
- (c) the remedial measures taken by Government to protect and promote MSMEs in the country?

**ANSWER**

MINISTER OF STATE FOR MICRO, SMALL AND MEDIUM ENTERPRISES  
(SHRI BHANU PRATAP SINGH VERMA)

(a) to (c): The process of liberalization and globalization presents both opportunities and challenges to the Indian Micro, Small and Medium Enterprises (MSMEs), in terms of wider markets and greater competition, respectively.

To protect and promote MSMEs in the country and to increase their competitiveness, Ministry of MSME is implementing various schemes/programmes that inter alia provide the MSMEs, easier access to credit, technology upgradation, skill development, marketing assistance, quality certifications etc.. These schemes/programmes include Credit Guarantee Fund Trust for Micro and Small Enterprises (CGTMSE), MSME Innovative Scheme (Incubation, Design and Intellectual Property Rights), Raising and Accelerating MSME Performance (RAMP) Scheme, National Scheduled Caste and Scheduled Tribe Hub (NSSH) Scheme, International Cooperation(IC) Scheme, MSME Sustainable (ZED) Certification Scheme and Procurement and Marketing Schemes (PMS) etc..

As a measure to promote Government procurements from MSEs, Government through its Public Procurement Policy for Micro and Small Enterprises has mandated that every Central Ministry /Department / PSUs shall set an annual target of 25% procurement from MSE Sector.

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